

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15016-15021/2009  
(From the judgement and order dated 10/06/2009 in WA No. 543/2009 & WA No. 676/2009  
& WA No. 755/2009 & WA No. 793/2009 & WA No. 794/2009 & WAMP No. 1327/2009 &  
WAMP No. 1631/2009 of The HIGH COURT OF A.P AT HYDERABAD)

DR.N.T.R.UNIV.OF HEALTH SCIENCE TR.REGR.

Petitioner(s)

VERSUS

P.AMULYA & ORS.ETC.ETC.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and prayer for interim relief and office report )

Date: 17/07/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr.Gopal Subramaniam, Sol.Genl.of India  
Mr. Y. Raja Gopala Rao,Adv.  
Mr.D.V.Nagarjuna Babu,Adv.

For Respondent(s) Mrs.K.Amareswari, Adv.  
Mrs.K.Sesharajayam, Adv.  
Ms. N.Annapoorani,Adv.

Mr. K.K. Mani ,Adv  
Mr.Jalakam Satyaram, Adv.  
Mrs. Sudha Gupta ,Adv

Mr.Dushyant Dave, Sr.Adv.  
Mr.S.U.K.Sagar, Adv.  
Ms.Bina Madhavan, Adv.  
Mr.Shwetank Sailakwal, Adv.  
for M/S. Lawyer'S Knit & Co ,Adv

UPON hearing counsel the Court made the following  
ORDER

Issue notice returnable on 7.8.2009.

Counter, if any, may be filed in the meantime.

Interim orders, if any, will continue.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master